

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

The following transfers and postings are hereby made in official exigency with immediate effect :-

S. N.	Name of Officials (S/Sh./Ms.)	From	To
1	Archna Singh EC- 40316493	JA in Copying Agency, RADC.	JA/ Reader in the Court of Ms. Navita Kumari Bagha, POLC.
2	Mukesh Kant Sharma EC- 13286	JA/ Reader in the Court of Ms. Navita Kumari Bagha, POLC.	JA in Copying Agency, RADC.
3	Pooja Sehgal EC- 3435/ 33087328	PA in the Court of Sh. Sanjay Bansal, Spl. Judge (PC Act- Coal Block), RADC.	PA in the Court of Ms. Namrita Aggarwal, Spl. Judge (PC Act), CBI, RADC.
4	Ajay Kumar EC- 26406380	PA in the court of Ms. Namrita Aggarwal, Spl. Judge (PC Act), CBI, RADC	PA in the Vacant Court earlier presided over by Sh. Ankit Singla, POLC.
5	Sunita Kumari EC- 3614/ 91212326	PA in the Vacant Court earlier presided over by Sh. Ankit Singla, POLC.	PA in the Court of Ms. Navita Kumari Bagha, POLC.
6	Ramesh Kumar EC- 58658093	Chowkidar attached with the Undersigned as orderly.	Copying Agency, RADC.
7	Parvesh EC- 53219505	Peon in Copying Agency, RADC	Peon in Computer Branch, RADC.
8	Dharmendra Kr Maurya EC- 89867064	Orderly in the Court of Undersigned.	Peon in Judicial Branch, RADC.
9	Ravinder Kumar EC- 65270017	JA in Administration Branch, RADC.	JA/ Reader in the Court of Sh. Vaibhav Mehta, ACMM, RADC.
10	Bharti Bhatt EC- 13188	JA/ Reader in the Court of Sh. Vaibhav Mehta, ACMM, RADC.	JA in Mediation Centre, RADC

- Note: 1. Order No.- 4945-5029-D/F.7/P&T/Admn./RADC/2023 dated 09.06.2023 in respect of Ms. Santosh (at Sl. No.- 5) is hereby cancelled.
2. Order No.- 12041-12098-C/F.7/P&T/Admn./RADC/2023 dated 13.06.2023 is modified to the extent that in the absence of Sh. Virender Singh, SJA/ Nodal Officer to facilitate the medical assistance to the Judicial Officers, the next senior-most official available in the General Branch, RADC shall act as Nodal Officer to do the same.
3. Ms. Parvesh, Peon shall also look after the work of Vulnerable Witness Deposition Complex as and when required and Copying Agency in the absence of Peon/ staff posted in Copying Agency.
4. Sh. Dharmendra Kumar Maurya, Peon shall also look after the work entrusted to Sh. Mahendra Kumar Meena in his absence and vice-versa.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

(VINAY KUMAR GUPTA)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi.

Dated, Delhi the 22.06.2023

No.: 5270D to 5297-D /F.7/P&T/Admn/RADC/2023

Copy forwarded for information and necessary action :-

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I, II & III Central District, Tis Hazari Courts, Delhi.
4. The Reader to the concerned Courts.
5. The concerned officials.
6. The PS to the undersigned.
7. The Dealing Official, Leave Seat, RADC, Delhi.
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi.
10. The Dealing Official T&P-I, II & III Personal File/ACR/Leave/Website Committee, THC, Delhi.

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi